

ITEM NO.1502

COURT NO.7

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).14524/2015

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

AIR COMMODORE NK SHARMA

Respondent(s)

IA No. 2/2015 - STAY APPLICATION)

Date : 14-12-2023 This appeal was called on for pronouncement of judgment today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s) Mr. Arvind Kumar Sharma, AOR
Mrs. Sonia Mathur, Sr. Adv.
Mr. R Bala, Sr. Adv.
Mr. Rajan Kumar Chourasia, Adv.
Ms. Garima Kumar, Adv.
Mr. Virnder Kumar, Adv.

For Respondent(s) Mr. Rabin Majumder, AOR

Hon'ble Mr. Justice Sanjay Karol has pronounced the reportable judgment of the Bench comprising Hon'ble Mr. Justice Abhay S. Oka and His Lordship.

The appeal is allowed in terms of the signed reportable judgment.

Pending application(s), if any, stands disposed of.

(DEEPAK JOSHI)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR

(signed reportable judgment is placed on the file)